

Bail List on 16.02.2021

Sl No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	4371/ 2018	M.Mariyambaskaran, S/o.Nariasavari Nadar	397/ 2018	Thirumangal am Town	120(b) 406 420 506(i) of IPC	25.08.2018 Interim Bail	A.Haja Mohideen 9994388966
2	683/2021	N.Nallmurugan, S/o.Nallamaruthu	1166/ 2020	Keerathurai	147 148 294(B) 307 341 302 IPC	17.11.2020	Na. Manimaran 9944157573
3	780/2021	1.S.Muniasami @ Tumini, S/o.Sadaiyandi @ Sevite Sadaiyandi 2. N.Maniperumal, S/o.Nallamarudhu	1166/ 2020	Keerathurai	147 148 294(B) 307 341 302 IPC	16.11.2020	Na. Manimaran 9944157573`
4	938/2021	Kali @ Velaikaali, S/o.Shanmugavel	412/ 2019	Keerathurai	147 148 448 506(ii) and 302 of IPC	18.04.2019	R.Major Kumar 9750618365
5	994/2021	Vignesh @ Vellapoonai, S/o.Mahalingam	1390/ 2020	Silaiman	379 IPC & 21(1) Of MMDR Act	13.09.2020	C.Karthikeya 9566956278
6	1223/2021	Murugesan @ Murugan S/o. ArumugamPillai	1903/ 2020	Karimedu P.S.	294(b),324, 307 & 506(ii) of IPC	1.1.2021	A.Veerakathirava n

7	1224/2021	Vetriselvam S/o. Nalluchamy	102/ 2021	Keerai thurai	392 r/w 397 & 506(ii) of IPC	7.2.2021	A.Parkash
8	1225/2021	Prabhu, S/o. Chinna Thevar @ Thevadra Thevar	907/ 2020	Valandur	174(3) Cr.P.C. @ 302 r/w 306 of IPC	1.2.2021	N.Mohideen Basha
9	1226/2021	Arunmozhan @ Arun S/o. Velusamy	12/ 2021	K.Pudur	341,307, 506(ii) of IPC	6.1.2021	R.Kannan
10	1227/2021	Dineshwaran @ Surya S/o. Saravanakkumar	34/ 2021	Keerai thurai	392 r/w 397,506(ii)of IPC	11.1.2021	K.M.Vivekananth an

ANTICIPATORY BAIL PETITIONS

11	5562/2020	M.Muthupandi S/o. Muthuraja	1216/ 2020	Theppakula m PS	403,406,408,4 77A, 420 IPC	AB Intervener	K.Jayaseelan 9843244370 A.Balaji 9443185641
12	1009/2021	1. G.Sethuraman, S/o. Gopal 2. A.Vasu, S/o. Athimuthu 3. S.Muthuram, S/o. Sangaiya 4. G.Venkatesan, S/o. Gnanappa Chettiyar 5. P.Vijayakumar, S/o. Pandiyarajan	33/ 2021	Vadipatti P.S	147, 294(b), 342, 323, 324, 506(i) IPC	AB	K.Thirumurugan 8637668497

13	1012/2021	1. A.Vasu, S/o. Athimuthu 2. S.Muthuraman, S/o. Sangaiya 3. G.Vengadeshnan, S/o. Gnanappa Chettiyar 4. P.Vijayakumar, S/o. Pandiyarajan 5. G.Sethuraman, S/o. Gopal	33/ 2021	Vadipatti P.S	147, 294(b), 342, 323, 324 and 506(i) IPC	AB	D.Rajesh 9994737078
14	1073/2021	Ajith S/o. Kaluvamparai	25 / 2021	Appanthirup pathi P.S	147, 294(b), 324, 506(ii) Act	AB	K.Balu 8508261910
15	1218/2020	P.Arunagiri, S/o.R.Palanichamy	221/ 2020	K.Pudur P.s.,	408 120(B) of IPC	AB Interim Bail granted on 17.3.2020	AK.Azagersami 9842156062
16	4652/2020	1. Prakash S/o. Murugesan 2. Murugesan S/o Kundumalai 3.Irulayee W/o Murugesan 4.Suganthi D/o Murugesan	40/ 2020	AWPS Thallakulam	498(A) & 406 of IPC	AB Interim Bail Intervener	A.Beer Mohamed 9944541138 S.M.Anantha Murugan 9842285868
17	1163/2021	L.Devanarayanan, S/o.N.Lakshmanan	76/ 2021	Tallakulam	406 420 294(b) 506(i) IPC	AB	R.Neethirajaram

18	1078/2021	Muthukumar, S/o. P.Seeni	76/2021	Tallakulam P.S	406,420,294(b) and 506(ii) IPC	AB	R.Neethirajaram 9443451838
	01/2021 In Crmp No.1078/2021	Satheesh, S/o.Rajan	76/2021	Thallakulam P.s.,	406,420,294(b) and 506(ii) IPC	INTERVE NER	V.Devakumar 88256-44844
19	1228/2021	1)Arumugam S/o. Pandi 2) Ramesh S/o.Pandi	58/2021	Thideer Nagar	147,294(b),323,355, 506(i) of IPC	AB	K.Manavalan
20	1229/2021	Dinesh, S/o. Baluchamy	59/2021	Melur	341,294(b),323,506(i) of IPC	AB	A.Arumugam
21	1230/2021	1)Muniraja S/o. Thangamani 2) Santhanam, S/o. Ramakrishnan 3)Alagupandiammal W/o. Muniraja 4)Thangamani S/o.Ramasamy	32/2021	Sholavanthan	294(b),323,324,506(ii) of IPC and Sec. 4 of TNPWH Act	AB	S.Rajasekaran
22	1231/2021	1)K.Mayan S/o. Krishnan 2)A.Perumayi W/o. Ayyankalai 3)M.Sumathi W/o.Mayan 4)R.Chelladurai S/o.Rasu	23/2021	Elumalai	147,294(b)324 & 506(2) of IPC	AB	P.Kumar
23	1232/2021	J.Ramesh, S/o. Jeganathan	53/2020	CCB, Madurai	420,465, 467,468 of IPC	AB	R.Manickaraj
24	1202/2021	1)L.Charles S/o. Lourdsamy 2)N.RajeshKannan 3)P.Ramesh 4)P.Velmurugan S/o.Palanisamy	RC.No.229/2019 A0015	SPE:CBI:AC B, Madurai	120(B) r/w 420,468, 471,409 of IPC, 13(2) r/w 13(1)(d) of PC Act 1988	AB	A.P.Palanivelraja

CONDITION RELAXATION PETITION

SI No	CrIMP No	Accused Name	Cr. No	P.S	Sec of Law	Advocate names
25	1233/2021	Menaha Gandhi W/o. Vijayan	3/2021	Koodal Pudur	294(b),323 324 and 506(ii) of IPC	M.Periyakaruppan
26	1234/2021	1)Panjavarnam W/o. Nagaraj 2)Kaliyammal W/o. Ponnaiyah	1909/2020	Elumalai	147,148, 294(b),323 324 & 506(ii) of IPC r/w 4 of TNPWH Act	M.Kubendiran
27	1235/2021	P.Brindha W/o.Pandian	13/2021	Sellur	294(b),323 506(i) of IPC and Sec. 3 and 4 of TNCEI Act.	R.Vinothkumar
28	1236/2021	Kasipandi S/o. Karuppasamy	233/2020	Sindhupatti	294(b),323,324,5 06(ii) of IPC and Sec. 4 of TNPWH Act	V.Sivakumar
29	1237/2021	D.Akash S/o. Deivam	8/2021	Vikkira mangalam	147,341, 294(b),323 of IPC r/w Sec.4 of TNPWH Act	R.Muthupandi
30	1238/2021	Panjavarnam W/o. Nagaraj	544/2020	Elumalai	4(1-A)TNP Act	M.Kubendiran
31	1239/2021	Thangapandi S/o. Kadavul @ Yedalingam	605/2020	T.Ramana thapuram	397 of IPC	M.Kubendiran
32	1240/2021	Nagaraj S/o. Chinnasamy	529/2020	Elumalai	4(1-A) of TNP Act	M.Kubendiran

PETITION FOR TIME EXTENSION

SI No	Cr. M.P.No	Accused Name	Cr.No	Police Station	Sec of Law	Advocate Name
33	1024/2021	J.Thajitha Parveen, W/o. Jelavuthin	2577/2020	Sellur P.S	294(b), 323, 498(A), 326(A) of IPC	S.M.A.Jinnah 9443475003

SUSPENSION OF SENTENCE

Sl No	CrIMP No	Accused Name	Cr. No	P.S	Advocate names
34	Crmp No.1241/20 21 & CRLA No.25/2021	P.Arunagiri, S/o.Periyasamy Vs K.Palpandi, S/o.Karuppaiah Thevar			S.Kameshwaran
35	Crmp No.1242/20 21 & CRLA No.26/2021	P.B.Rajasekar Vs A.D.Maniraj, S/o.Late.A.Durai Pandi			C.Sundaravadivel
36	Crmp No.1243/20 21 & CRLA No.27/2021	1. Balakrishnan, S/o.Vellaichamy 2. Palanichamy, S/o.Sivanandi 3. Jeyapandi, S/o.Palanichamy	1065/2012	Sellur P.s.,	K.Manavalan
37	Crmp No.1244/20 21 & CRLR No.25/2021	Karuppasamy @ Moottai, S/o.Velmurugan	-	Sellur (L&O)	B.Murugan
38	Crmp No.1245/20 21 & CRLR No.26/2021	Siva @ AnjanSiva, S/o.Murugan	LIR No.38/202 0	Thdeer Nagar (L&O)	R.John Jeyaseelan Jacop
39	Crmp No.1246/20 21 & CRLR No.27/2021	Saravanan @ Left Saravanan, S/o.Rasu	-	Avaniyapuram (L&O)	M.Kubendiran